COURT NO. 29

THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN

To be Heard on Monday The 2nd day of November 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

ADMISSION

1.1 along with 1

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	CC/1297/2004 (WP/12137/1999) IA 1/2016(APPL 1212/2016) Implead Petition IA 2/2016(APPL 1213/2016) Permission Petition	N. RAJAGOPAL REDDY Vs SRI SHAMSHER SINGH RAVATH	SODUM ANVESHA	S NISCHALA REDDY ELEVATED AS JUDGE THE ADVOCATE GENERAL RAMA CHANDRA RAO GURRAM T S RAYALU NARASIMHA REDDY. G . L D KASIM SAHEB P VENKATA RAMA SARMA	CHITTOOR
1.1	WP/12810/2014 IA 1/2014(WPMP 16068/2014) Direction Petition IA 1/2026 Leave Petition	N. RAJAGOPAL REDDY Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	SODUM ANVESHA	GP FOR REVENUE GP FOR FORESTS GP FOR REVENUE	CHITTOOR
2	CC/1197/2011 (WP/20117/1998)	N.IBRAHIM KHAN Vs K.RAVI CHANDRAM	B SUDHAKAR REDDY AND NEERAJA REDDY	V R REDDY KOVVURI	CHITTOOR
3	CC/3/2014 (WP/23336/2011)	G.Y. RAJU Vs SRI. PUMA CHANDER RAO	G RAVI MOHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
4	CC/11/2014 (WP/17979/2012)	GULIPALLI PADMA Vs P. SRINIVASA RAO	RAMA RAO MAVIDI	GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM
5	CC/16/2014 (WP/23918/2010) IA 1/2016(APPL 730/2016) Implead Petition IA 1/2017(APPL 2615/2017) Implead Petition	SRI SARADHA VIDYA SAMAJAM AIDED UP SCHOOL Vs SRI RAJESWAR THIWARI	T V S KUMAR	ADDL ADVOCATE GENERAL	YSR KADAPA
6	CC/17/2014 (WP/15560/2013)	N.VENUGOPAL YSR KADAPA DIST. Vs V.NAGI REDDY I.A.S. HYD & ANOTHER	VINOD KUMAR PEMMASANI	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
7	CC/35/2014 (WP/32325/2013)	V. PRAKASH RAO Vs SRI K.CHANDRA SEKHAR RAO	SRINIVASA RAO BODDULURI	GP FOR PANCHAYAT RAJ & RURAL DEV	GUNTUR
8	CC/51/2014 (WP/28029/2009)	DASARI ANTHONY PRAKASH Vs SRI K.VIJAYANAND	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
9	CC/59/2014 (WP/1817/2013) IA 1/2014(APPL 36/2014) Direction Petition	N.P. RAMAKRISHNA Vs SRI K. PRADEEP CHANDRA IAS	V SATYAM REDDY		CHITTOOR
10	CC/74/2014 (WP/23780/2002)	P.REDDAIAH Vs SRI D.R.MEENA	L J VEERA REDDY		YSR KADAPA
11	CC/82/2014 (WP/15792/2013) IA 1/2015(APPL 4804/2015) Set Aside Petition	B. RAMANJANEYULU PRAKASAM DIST. Vs VIKAS RAJ HYD & 5 OTHERS	SUDHAKARA RAO AMBATI	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM

12	CC/102/2014 (WP/29348/2013)	AIDED PRIMARY SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER	PRAKASAM
13	CC/129/2014 (WP/26381/2012)	M. NAGA BHUSHANA RAO Vs SRI PURNACHANDER RAO I.P.S	M V RAMA RAO	S V RAMANA	VISAKHAPATNAM
14	CC/132/2014 (WP/21745/2001) IA 1/2017(APPL 348/2017) Direction Petition	K. VENKATA RAO Vs SRI PRATTIPATI SRINIVASA RAO	P GOVINDA RAJULU	V V PRABHAKARA RAO	GUNTUR
15	CC/136/2014 (WP/21576/2013)	SMT. J.NAGAMANI Vs SRI C.HARIKIRAN	VENKAT CHALLA		KRISHNA
16	CC/144/2014 (WP/28121/2013) IA 1/2015(APPL 64/2015) Implead Petition	B.S. AIDED PRIMARY SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER GP FOR SCHOOL EDUCATION	PRAKASAM
17	CC/148/2014 (WP/24988/2013) IA 1/2015(APPL 67/2015) Implead Petition	J.V.N.A.A.A. U.P. SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER	PRAKASAM
18	CC/163/2014 (WP/27707/2009)	M/S BALAJI CREATIVE CONSTRUCTIONS Vs SRI R.V.RAMGOPAL RAO	P VENKATA RAO	GP FOR ROADS & BUILDINGS K NARSI REDDY GP FOR ROADS BUILDINGS	CHITTOOR
19	CC/210/2014 (WP/12552/2013)	T. PAUL Vs SRI G.S.R.K.R. VIJAY KUMAR	CHANDRAIAH SUNKARA		PRAKASAM
20	CC/223/2014 (WP/3269/2012) IA 1/2014(APPL 121/2014) Direction Petition	PELLURU PEDDAMUNU SWAMY Vs SRI. RAMACHANDRA REDDY	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
21	CC/283/2014 (WP/8042/2002)	K.KALIDAS Vs SRI P. APPANNA	M V RAMA RAO	ARUN KUMAR LATHKER(SC FOR APSRTC) S V RAMANA	VISAKHAPATNAM
22	CC/293/2014 (WP/11330/2013)	R.VENKATESWAR RAO Vs SHRI V ANIL KUMAR I A S	K RAGHUVEER REDDY	A RAVINDER REDDY(SC FOR CIV SUPL CL) KALAMATA R BABU(SC AP CIVIL SUPPL CORPN)	VISAKHAPATNAM
23	CC/311/2014 (WP/9433/2000)	MURAGANI SRINIVASULU ALIAS SRINIVASA RAO Vs A. SURYANARAYANA	V RAO PADALA	P ANAND SESHU (SC FOR APEPDCL) V V SATISH	WEST GODAVARI
24	CC/368/2014 (WP/16668/2002)	CH. CHANDRASEKHARA RAO Vs S.K. ROY	Y V RAVI PRASAD	RAVINDRA BHARATI	KRISHNA
25	CC/370/2014 (WP/14989/2004)	MR.PRADEEP KUMAR DEV Vs SRI. N. YUVRAJ IAS	N ASHWANI KUMAR	GP FOR MUNCIPAL ADMN AND URBAN DEV GP FOR ASSIGNMENT S LAKSHMINARAYANA REDDY(SC FOR GVMC) P RAJASEKHAR	VISAKHAPATNAM
26	CC/371/2014 (WP/16051/2007)	SMT.S.HUSSAIN BIBI Vs DR. J. PURNACHANDRA RAO	S M SUBHAN		KURNOOL
27	CC/376/2014 (WP/274/2006)	KANKIPATI GOPALA RAO Vs VSR CHOWDHARY	MADHAVA RAO AMBADIPUDI		SPS NELLORE

28	CC/542/2014 (WP/24588/2005) IA 1/2014(APPL 329/2014) Direction Petition IA 2/2014(APPL 1227/2014) Leave Petition IA 3/2014(APPL 1228/2014) Implead Petition	C.R.MOHAN Vs PROF.CH.A.RAJENDRA PRASAD	D KISHORE KUMAR	KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY) R V MALLIKARJUNA RAO N BHARAT BABU	CHITTOOR
29	CC/558/2014 (WP/4391/2007) IA 1/2014(APPL 333/2014) Direction Petition	KAGITA VENKATESWARALU Vs SRI J.C. BABU RAO NAIDU	GODEY SATISH	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	WEST GODAVARI
30	CC/887/2014 (WP/8848/2007) IA 1/2015(APPL 993/2015) Extension Petition	SMT. T.BHOODAVAMMA HYD & 8 OTHERS Vs T. RADHA HYD AMP 2 OTHERS	P S P SURESH KUMAR	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION GP FOR SOCIAL WELFARE U KANAKA RAJU SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	SPS NELLORE
31	CC/891/2014 (WP/38989/2013)	A.CHANDRAIAH (56169) Vs DR.J. PURNACHANDRA RAO IAS.	V V L N SARMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
32	CC/1111/2014 (WP/1825/2006)	D.V. NARAYANA Vs SRI C. RAVI KUMAR	G VIJAYA SARADHI		SPS NELLORE
33	CC/1113/2014 (WP/17553/2014) IA 1/2014(APPL 638/2014) Stay Petition	SHAIK MASTAN VALI Vs J.SURYA PRASUNA	Y N ANJANEYACHARYULU	GP FOR REVENUE (AP) S NANDA	GUNTUR

34.1 along with 34

34	CC/1138/2014 (WP/5377/2008) IA 3/2025 Miscellaneous Petition	MADDI REDDY VENKATA SIVA NAGA PURUSHOTTAM Vs NIRANJANA REDDY	M PITCHAIAH	J DILEEP KUMAR SIREESHA RANI VALLABHANENI K B RAMANNA DORA K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In G RAJU P S P SURESH KUMAR	WEST GODAVARI
34.1	CC/1418/2014 (WP/5385/2008)	Y.V.V. SATYANARAYANA Vs NIRANJAN REDDY	M PITCHAIAH	J DILEEP KUMAR SIREESHA RANI VALLABHANENI K B RAMANNA DORA K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES B D MAHESWARA REDDY POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In G RAJU P S P SURESH KUMAR	WEST GODAVARI
35	CC/1296/2014 (WP/14474/2013)	KOTTALA KODANDA RAM Vs MR. M. JANARDHANA REDDY	V SIVAPRASAD REDDY		CHITTOOR
36	CC/1420/2014 (WP/13816/2014)	K.ADINARAYANA Vs SRI. JADISH CHANDRA SHARMA I.A.S.	VENKATESHWARLU GUMMADAVELLY	GP FOR REVENUE (AP) K MADHAVA REDDY (SC FOR ENDOWMENTS AR) P RAJANI REDDY	VISAKHAPATNAM

37	CC/1690/2014 (WP/23191/2007)	P.R.GOPALAKRISHNA REDDY (DIED) PER L.R. Vs SRI VIJAYA MOHAN	T N M RANGA RAO	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	KURNOOL
38	CC/1772/2014 (WP/27508/2012) IA 1/2014(APPL 992/2014) Direction Petition IA 1/2026 Condone Delay in Rep IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	SMT.PATAN MAHBOOB CHAND Vs SRI J.C.SARMA I.A.S.	POLISETTY RADHA KRISHNA	GP FOR REVENUE (AP)	YSR KADAPA
39	CC/1798/2014 (WP/16427/2014) IA 1/2014(APPL 999/2014) Direction Petition	B.LAKSHMAN RAO Vs SRI K. VIJAYANAND I.A.S.	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
40	CC/1800/2014 (WP/9038/2009)	N. CH. PULLA RAO Vs SRI BUSI SAM BOB	P VENKATA RAO	K NARSI REDDY	VISAKHAPATNAM
41	CC/1823/2014 (WP/15010/2014)	R.K.V.CHOUDARY Vs S.P. SINGH	K V SESHAGIRI RAO	ELEVATED AS JUDGE	VIZIANAGARAM
42	CC/1840/2014 (WP/25808/2012)	Y.S.RAMACHANDRA REDDY Vs MR. B. SAMBOB	V R REDDY KOVVURI	K NARSI REDDY	YSR KADAPA
43	CC/1859/2014 (WP/12011/2014)	G. CHINMAYI Vs SRI. CH. VIJAYAMOHAN IAS	N ASWARTHA NARAYANA	GP FOR REVENUE (AP) GP FOR SOCIAL WELFARE	KURNOOL
44	CC/1864/2014 (WP/15133/2014) IA 1/2014(APPL 1044/2014) Direction Petition	M. RAVI KUMAR Vs SRI K. VIJAYANAND I.A.S.	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
45	CC/1889/2014 (WP/1396/2014)	V. LAKSHMI DEVAMMA Vs HUSSAIN SAHEB	K V RAGHU VEER	GP FOR LAND ACQUISITION (AP) ADDL ADVOCATE GENERAL	ANANTAPUR
46	CC/1895/2014 (WP/24377/2007) IA 1/2026 Implead Petition	KODALI RAJU Vs J. POORNA CHANDRA RAO	M PITCHAIAH	P DURGA PRASAD SC FOR APSRTC	KRISHNA
47	CC/1916/2014 (WP/7079/2012)	K. SRINIVASULU Vs D. HUSSAIN SAHEB	KARNAM RAMESH	GP FOR LAND ACQUISITION (AP)	ANANTAPUR
48	CC/1970/2014 (WP/29887/2014)	CHINNALA SATYAM @ SATYANARAYANA Vs S.SUDHASAGAR	UMASANKAR LOKANADHAM	GP FOR REVENUE (AP)	SRIKAKULAM
49	CC/1975/2014 (WP/20820/2014)	V.M.ANWAR Vs MR. M.RANGA NAYAKULU	Y KANAKALINGESWARA RAO	GP FOR HOME (AP)	KURNOOL
50	CC/1992/2014 (WP/31241/2012) IA 1/2014(APPL 1117/2014) Direction Petition	HINDU COLLEGE HIGH SCHOOL Vs ADUR SINHA	N SRIRAM MURTHY	GP FOR SCHOOL EDUCATION (AP) L V S NAGARAJU	GUNTUR
51	CC/1995/2014 (WP/7559/2013)	PARACHURI NARASIMHA MURTHY HYD Vs T. SRIRAMULU NELLORE DIST.	M BRAHMA REDDY	GP FOR REVENUE (AP)	SPS NELLORE

52	CC/2000/2014 (WP/2076/2014)	SHAIK SHAMSHUDDIN Vs MR. RAGHURAM REDDY	VENKAT CHALLA	GP FOR HOME (AP)	EAST GODAVARI
53	CC/2001/2014 (WP/15509/2012)	A.V.RAMANAREDDY Vs K.SUNITHA	T V V KOTESWARA RAO	GP FOR EDUCATION (AP)	GUNTUR
54	CC/2004/2014 (WP/28924/2014)	DR CHEVIREDDY BHASKAR REDDY Vs SMT ANURADHA	K RAGHUVEER REDDY	THE ADVOCATE GENERAL (AP)	CHITTOOR
55	CC/2008/2014 (WP/6066/2014)	KOLLI TATALU Vs SRI VARAHA VENKATA SIVA	M KARUNA SAGAR	GP FOR REVENUE (AP)	VISAKHAPATNAM
56	CC/2009/2014 (WP/20066/2008) IA 1/2025 Miscellaneous Petition	M.RAVI BABU Vs SRI J.POORNA CHANDRA RAO	M PITCHAIAH	S PRANATHI M SOLOMON RAJU	GUNTUR
57	CC/2024/2014 (WP/7431/2013)	KONURU RANGA RAO Vs M. VENKATESHWARLU	M S N PRASAD	GP FOR REVENUE (AP)	PRAKASAM
58	CC/2027/2014 (WP/11442/2012)	C.V. RAMANA Vs K. VIJAY ANAND	DASARI VIJAYA KUMAR	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
59	CC/2037/2014 (WP/15974/2014)	CHINTHAKUNTA DASTHAGIRI Vs SRI DR.NAVEEN GALATI	P RAJANI REDDY	GP FOR HOME (AP)	YSR KADAPA
60	CC/2042/2014 (WP/6239/2009) IA 1/2014(APPL 1142/2014) Direction Petition IA 1/2015(APPL 299/2015) Implead Petition IA 2/2025 Additional Material Petition	C.S.I HIGH SCHOOL Vs MR. ADHAR SINHA IAS	N ASHWANI KUMAR	L V S NAGARAJU RAMA CHANDRA RAO GURRAM	CHITTOOR
61	CC/2097/2014 (WP/26537/2011)	AVINASH Vs K.ARUL JYOTHI	K S MURTHY	PUSHPINDER KAUR	EAST GODAVARI
62	CC/2109/2014 (WP/2599/2012)	S.M.MAHABOOBBASHA Vs SHRI SIDDARTH JAIN	V B SUBRAHMANYAM	GP FOR LAND ACQUISITION (AP)	CHITTOOR
63	CC/2113/2014 (WP/29532/2014)	TEJOMOI MAHILA DWACRA GROUP Vs SRI M. SUDHAKAR	NARENDER REDDY PADALA	P ROY REDDY	KRISHNA
64	CC/2127/2014 (WP/22836/2002)	GUDPATI KONDAPPA Vs J. PURNACHANDER RAO	KAMALAKARA RAO BATHINA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
65	CC/2132/2014 (WP/20611/2013)	S.BABA FAKRUDDIN Vs SRI. ADHAR SINHA	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION (AP) K V RAGHU VEER	KURNOOL
66	CC/2149/2014 (WP/9484/2006)	D.BABJI Vs SMT.T.PRAVEENA	V V N NARAYANA RAO	BH RAMA KRISHNA NAIK	VISAKHAPATNAM
67	CC/2175/2014 (WP/29390/2009) IA 1/2018 Implead Petition	GAJULAPALLI VENKAT REDDY SPSR NELLORE DIST. & ANOTHER Vs RAVINDRANATH SPSR NELLORE DIST.	G RAMA GOPAL	GP FOR REVENUE (AP)	SPS NELLORE
68	CC/2193/2014 (WP/22184/2013)	B. SUVARNA Vs SRI. VASANTHABABU	N ASWARTHA NARAYANA	GP FOR SCHOOL EDUCATION (AP) GP FOR REVENUE	ANANTAPUR

69	CC/2219/2014 (WP/35376/2014)	ORUGANTI SREENIVASA RAO Vs SRI.S.S.RAVAT	P VENKATA RAO		SRIKAKULAM
70	CC/2226/2014 (WP/39751/2012)	SENGUNDHAR KULA VELLATHUR MARABINAR SANGAM Vs SRI B. RAMI REDDY	P KRISHNA REDDY		CHITTOOR
71	CC/2230/2014 (WP/38894/2014) IA 1/2014(APPL 1253/2014) Direction Petition IA 2/2014(APPL 1284/2014) Permission Petition	TANIKONDA CHIRANJEEVI Vs VENKATESHWAR RAO I.P.S	P SHASHI KIRAN	GP FOR HOME (TG)	KRISHNA
72	CC/2231/2014 (WP/2084/2014)	REDDY RAMBABU Vs CH. SRIKANTH	P NAGENDRA REDDY	GP FOR HOME (AP)	PRAKASAM
73	CC/2232/2014 (WP/14/2013) IA 1/2014(APPL 1254/2014) Direction Petition	SAYYED BASHA KURNOOL DIST Vs SRI K. VINAY KUMAR M.SC. M.PHIL. YSR KADAPA DIST & 3 OTHER	CHALLA SIVASANKAR	GP FOR REVENUE (AP)	YSR KADAPA
74	CC/2233/2014 (WP/35934/2014)	M/S. K.C.R. GRANITES Vs SRI SIDDARTHA JAIN I.A.S	MD SALEEM	GP FOR REVENUE (AP)	CHITTOOR
75	CC/2263/2014 (WP/5291/2009)	A.A.S.L.G.KUMAR Vs ABDUL RAHEEM	MANGENA SREE RAMA RAO	GP FOR REVENUE (AP)	WEST GODAVARI
76	CC/511/2016 (WP/21040/2014) IA 1/2026 Implead Petition	P.HARINATHA REDDY CHITTOOR DIST. Vs B.KITTANNA CHITTOOR DIST. & ANOTHER	G V SHIVAJI	S APPADHARA REDDY	CHITTOOR
77	CC/505/2020 (WP/8330/2015) IA 1/2026 Implead Petition	O M S MANORANJANI Vs G VEERA PANDIAN IAS	SURESH KUMAR REDDY KALAVA	T V S KUMAR	KURNOOL
78	CC/1331/2024 (WP/13439/2023) IA 2/2026 Implead Petition	M/S.SOFTLINE ADVERTISING PVT. LTD. Vs MR.S.CHINNARAMUDU IAS	P V N KIRAN KUMAR	BABUJI TENNETI GANDRALA RATHNA KUMAR SC For APSCCFC LTD	GUNTUR
79	CC/1782/2024 (WP/39234/2014) IA 1/2025 Miscellaneous Petition IA 1/2026 Implead Petition	SINGAMALA PITCHI REDDY(DIED) Vs SRI SHASHI BUSHAN KUMARIAS	D KODANDARAMI REDDY	K M KRISHNA REDDY	YSR KADAPA

80.1 along with 80

80	CC/2453/2025 (WP/10076/2025)	P RAJASEKHAR BABU Vs KUMAR VISWAJEET	M SRIKANTH	A JAYANTHI	PRAKASAM
80.1	WP/10076/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	P.RAJASEKHAR BABU Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES I GP FOR SERVICES I	PRAKASAM

81.1 along with 81

81	CC/3009/2025 (WP/16753/2020)	H VENUMADHAV Vs DR G RAMACHANDRA RAO	KAVITHA GOTTIPATI	S PRANATHI	GUNTUR

81.1	CC/3010/2025 (WP/18579/2020)	JAMPANA LAKSHMI Vs DR G RAMACHANDRA RAO	CHAKRADHARA RAJA Y	S PRANATHI	WEST GODAVARI

82.1 along with 82

82	CC/3287/2025 (WP/12381/2024)	M. SUVARNA GLORY BAI Vs S. SATHYANARAYANA IAS	RAVI CHANDRA BANDLAMUDI	RAMALINGESWARA RAO KOCHARLA KOTA	WEST GODAVARI
82.1	WP/12381/2024 IA 1/2024 Direction Petition IA 1/2026 Review Petition	M.SUVARNA GLORY BAI Vs THE STATE OF ANDHRA PRADESH	RAVI CHANDRA BANDLAMUDI	GP FOR SERVICES II GP FOR SERVICES II	-
83	CC/3666/2025 (WP/11264/2025)	K. BASHEER AHMED Vs G. SAI PRASAD IAS	SRINIVASA RAO MADIRAJU	RAMALINGESWARA RAO KOCHARLA KOTA NAGARAJU PULLAGURA	KURNOOL

INTERLOCUTORY

84	CC/5578/2011/ (Filing No.) IA 1/2011(APPL 880/2011) Leave Petition IA 3/2011(APPL 6524/2011) Leave Petition	PRIVATE ACCOUNTING COLLECTION & COMMERCIAL LABOUR UNION Vs B. CHANDRASEKHAR AND 3 ORS	K RAJANNA		KURNOOL
85	CC/3747/2012/ (Filing No.) IA 1/2012(APPL 619/2012) Leave Petition IA 2/2012(APPL 3748/2012) Leave Petition	T.PETANNA Vs J.VENKATA MURALI	VEDULA SRINIVAS	GP FOR REVENUE	KURNOOL
86	IA/1/2014(APPL 264/2014) Restoration Petition CC/2094/2013	YANAMALA VENKATA SWAMY Vs SRI RAVI KUMAR	P GOVINDA RAJULU	K. SARALA REDDY(SC FOR APSRTC PNV)	SPS NELLORE
87	CC/2585/2014/ (Filing No.) IA 1/2014(APPL 394/2014) Leave Petition	PERAVALI CHANDRA SHEKAR RAO KRISHNA DIST. & ANOTHER Vs T.P. DAS HYD AND 2 OTHERS	P SHASHI KIRAN		KRISHNA
88	CC/5051/2014/ (Filing No.) IA 1/2014(APPL 785/2014) Leave Petition	M/S CONCAST INFRATECH LTD. BHOPAL Vs CHENNURI RAMBABU PRAKASAM DIST.	ELEVATED AS JUDGE ELEVATED AS JUDGE	GP FOR TRANSPORT (AP) ELEVATED AS JUDGE ELEVATED AS JUDGE	PRAKASAM
89	CC/5956/2014/ (Filing No.) IA 1/2014(APPL 1022/2014) Leave Petition IA 2/2014(APPL 1023/2014) Implead Petition	KILLI SIMHACHALAM (DIED) REP. BY HIS LEGAL HEIRS 2 TO 5 & 4 Vs M.V. SATYANARAYANA VISAKHAPATNAM AND ANR	T M K CHAITANYA		VISAKHAPATNAM
90	CC/6386/2014/ (Filing No.) IA 1/2014(APPL 890/2014) Leave Petition IA 2/2014(APPL 6387/2014) Suspension Petition	ANJI REDDY NAGAR WELFARE ASSOCIATION GUNTUR DIST. Vs KANTHILAL DANDE GUNTUR DIST.	B DEVADAS		GUNTUR
91	CC/7513/2014/ (Filing No.) IA 1/2015(APPL 60/2015) Implead Petition IA 2/2015(APPL 239/2015) Condone Delay in Rep	SYED ZAMEER AHMED VISAKHAPATNAM & ANOTHER Vs V. SIMHADRI RAO VISAKHAPATNAM AND 3 OTHERS	A V S LAXMI		VISAKHAPATNAM
92	CC/9403/2014/ (Filing No.) IA 1/2014(APPL 1290/2014) Leave Petition	MANAGING COMMITTEE KURNOOL DIST. Vs S.V. RAMANA RAO KURNOOL DIST.	SUBHANI S M		KURNOOL

93	IA/3/2025 Dispense with Petition CC/4202/2023	GOLLA SRIHARI Vs K. BULLI RAJU	JAMI MADHAVI		EAST GODAVARI
94	IA/2/2025 Restoration Petition CC/4202/2023	GOLLA SRIHARI Vs K. BULLI RAJU	JAMI MADHAVI		EAST GODAVARI
95	IA/1/2025 Condone Delay Petition CC/4202/2023	GOLLA SRIHARI Vs K. BULLI RAJU	JAMI MADHAVI		EAST GODAVARI
96	CC/7347/2026/ (Filing No.) IA 1/2026-Leave Petition	KONDURU VENKATA SUBBA RAJU Vs SRI HIMANSHU SHUKLA	Y RAKESH	K M KRISHNA REDDY RR 1 TO 3 NOTICE SERVED	SPS NELLORE